## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: NOBLE CONSOLIDATED GLAZINGS LTD

NAME OF THE RESPONDENT(S)

: MARG LIMITED

: CP/709/(IB)/2017

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

V. J. ARUL RAJ

2 Puellis S. Drawn

Council for Respondent Nachtest Council for Peleter PON. L

## **ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that the parties are making efforts to settle the matter. They prayed for time to make submissions in regard to the settlement. Considering the submissions of the respondent and in the interest of justice, time is enlarged at request. Put up on 02.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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